## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Single Bench presided over by the Hon'ble Shri Justice Somasekhar Sundaresan has, on account of paucity of time, adjourned the matters on the Daily Board dated 1<sup>st</sup> July 2025 as follows: This is for information of all concerned. These dates will also be updated in the CIS.

Sr No	Date	Sr No	Date
39 to 40	July 08, 2025	109	August 12, 2025
41 to 51	July 21, 2025	110 to 113	July 28, 2025
52 to 62	July 22, 2025	114 to 121	July 29, 2025
63 to 73	July 23, 2025	122	July 16, 2025
74 to 75	July 07, 2025	123 to 125	July 28, 2025
76 to 81	July 24, 2025	126 to 131	July 29, 2025
82	July 09, 2025	132	July 18, 2025
83 to 86	July 24, 2025	133 to 137	July 29, 2025
90 to 98 100 to 101	July 25, 2025	138 to 148	July 30, 2025
102 to 108	July 28, 2025	149 to 151	July 31, 2025

II

Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 2<sup>nd</sup> day of July, 2025.

By order,

sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-**(H. M. Bhosale)**Registrar (Judl-I),
High Court, A.S., Bombay.